

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.3754**  
ANSWERED ON 25.03.2026

**FINANCE COMMISSION GRANTS TO PRIS IN KARNATAKA**

3754 SHRI G.C. CHANDRASHEKHAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the 15th Finance Commission grants allocated, released and utilised by PRIs in Karnataka from Financial Year 2021-22 to Financial Year 2024-25, year-wise;
- (b) the number of Gram Panchayats with utilisation below 75 per cent; and
- (c) reasons recorded for under-utilisation?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) The year-wise details of Fifteenth Finance Commission (XV FC) grants allocated and released to PRIs/Rural Local Bodies (RLBs) in the State of Karnataka during Financial Years 2021-22 to 2024-25 are as under:-

Sl. No.	Year	Allocation (Rs. in crore)	Release (Rs. in crore)
1.	2021-22	2377.00	2375.50
2.	2022-23	2463.00	2093.55
3.	2023-24	2490.00	2086.59
4.	2024-25	2637.00	2133.25

(b) Gram Panchayat-wise utilisation data is not maintained centrally.

(c) Does not arise, in view of (b) above.

\*\*\*\*